

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**

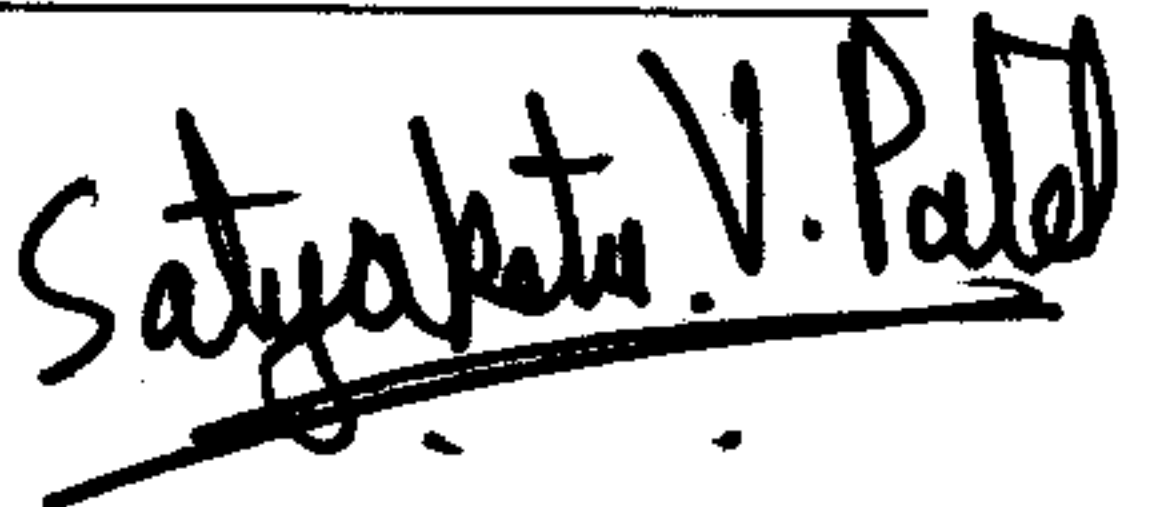

Cont.A 6 of 2019 in CP 17/NCLT/AHM/2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019**

Name of the Company: Bhupendra Patel & Ors.  
V/s  
Hotel Oasis (Surat) Pvt. Ltd. & Ors

Section of the Companies Act : Section 425 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SATYAKETU PATEL	R-2		
2.	DHIREN R. DAVE	PCS	Original Petitioner	


**ORDER**

The Parties are represented through their respective Counsel/PCS(s).

In view of the order passed in TP 75 of 2016(CP 38 of 2014), this matter is adjourned on the same date.

List the matter on 04.12.2019

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 4th day of November, 2019.